

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE

JAMMU

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ORDER

No:- 10 / Acc H  
Dated:- 18.06.2022

As Sh. Rajinder Sapru, 2<sup>nd</sup> Additional District & Sessions Judge, Jammu has been nominated by Ministry of Home Affairs, Indian Cyber Crime Coordination Centre (I4C) CIS Division, Government of India to attend the training on various topics related to cyber crime and cyber forensics w.e.f. 18<sup>th</sup> of April 2022 to 22<sup>nd</sup> of April 2022. Also the Officer has sought the permission to leave the station on 17<sup>th</sup> of April 2022 till 23<sup>rd</sup> of April 2022 as 17<sup>th</sup> & 23<sup>rd</sup> of April 2022 being journey days.

Therefore, undersigned shall look after the routine work of the court of 2<sup>nd</sup> Additional District & Sessions Judge, Jammu for the above said period.

(Sanjay Parihar)

Pr. Distt. & Sessions Judge  
Jammu

Date: 18.06.22

Copy to the:-

1. Registrar General, High Court of J&K at Jammu for information.
2. Secretary to Hon'ble Mr. Justice D. S. Thakur, High Court of J&K at Jammu (Administrative Judge for District Jammu) for information of His Lordship
3. 2<sup>nd</sup> Additional District & Sessions Judge, Jammu for information.
4. Office copy for record.
5. e-court for uploading the same on the website.

Pr. Distt. & Sessions Judge  
Jammu